# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1382

### TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

### **DUAL CITIZENSHIP**

### **1382. SHRI JAGDAMBIKA PAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government intends to introduce the concept of Dual Citizenship in the Constitution; and

(b) if so, the details thereof and if not, the reasons therefor?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): No Sir. The provisions of Articles 9 and 11 of the Constitution of

India read with Section 9 of The Citizenship Act, 1955 do not allow dual

citizenship.

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